

area and further settlement of refugees. If so, what is the number that may be settled here and what will be the total quantity of land that may be available?

**Shri A. P. Jain:** I do not understand what is meant by 'this area'. I cannot answer that question.

**Shri K. K. Basu:** May I know whether the number given in answer to part (b) of the question represents the number settled by Government agencies or also those who have been settled privately?

**Shri A. P. Jain:** Only those who have been settled by Government agency.

**हिन्दी अनिवार्य विषय के रूप में**

\*११५५. श्री एम० एल० द्विवेदी : क्या शिक्षा मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या हाल में हुए भारतीय हिन्दी परिषद् के सम्मेलन में सूचना तथा प्रसारण के केन्द्रीय मंत्री द्वारा व्यक्त किए गए अभिमत पर श्रीर उसमें पारित संकल्पों पर सरकार ने विचार किया है ;

(ख) यदि किया है तो क्या संघीय लोक सेवा आयोग के तत्वावधान में होने वाली परीक्षाओं में सरकार ने हिन्दी को एक अनिवार्य विषय बना दिया है ; तथा

(ग) यदि उपयुक्त भाग (ख) का उत्तर निषेधात्मक हो, तो यह कब संभव हो सकेगा ?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) Government have no information about the views expressed by the hon. Minister for Information and Broadcasting at the Conference nor of the resolutions passed there as no copy of these has been received.

(b) Hindi is prescribed as a compulsory subject in the final examination for the Indian Administrative Service and the Indian Police Service Probationers. It is not included for other examinations conducted by the Union Public Service Commission.

(c) It is not possible to decide the question at this stage. It is, however, the policy of the Government that

step by step we should move towards this goal.

श्री एम० एल० द्विवेदी : क्या मैं पूछ सकता हूँ कि आई० ए० एस० और पुलिस सर्विस के अतिरिक्त दूसरी नौकरियों में जो लोग नियुक्त किये जाते हैं, उन परीक्षाओं के लिए क्या हिन्दी वैकल्पिक विषय भी नहीं है ?

श्री के० डी० मालवीय : नहीं, कुछ परीक्षाएं ऐसी हैं जिनमें अन्तर्विभागीय नियुक्तियों के लिये हिन्दी शिक्षाक्रम में है, लेकिन आमतौर पर जैसे कि तीसरे नम्बर की सेन्ट्रेरियट सर्विसेज हैं, उनके लिए हिन्दी कम्पलसरी नहीं है ।

श्री एम० एल० द्विवेदी : इस मन्द चाल से क्या गवर्नमेन्ट यह आशा करती है कि पंद्रह वर्षों की अवधि में लोगों को अपने भाष हिन्दी का ज्ञान हो जायेगा ?

श्री के० डी० मालवीय : जी हां, पर अगर हिन्दी को कम्पिटिटिव एग्जामिनेशन्स में आवश्यक विषय कर दिया जाय तो जितने कैंडिडेट्स उन प्रवेशों से आते हैं जिनकी मातृ भाषा हिन्दी नहीं है उन को कहने का मौका मिल जायेगा कि उन के साथ न्याय नहीं किया जा रहा है । इसलिये सरकार की नीति यह है कि तेजी से अहिन्दी प्रान्तों में हिन्दी शिक्षा का प्रचार किया जाय और जैसे ही हिन्दी का प्रचार हो जाय उस के साथ साथ हिन्दी को परीक्षाओं के लिये आवश्यक विषय कर दिया जाय ।

**Sari P. T. Chacko:** Are Government aware that this premature insistence on Hindi examinations for recruitment to public service is a calculated attempt to eliminate non-Hindi speaking people from the public services?

**Mr. Deputy-Speaker:** Hon. Members ought not to cast any aspersions. There is no good attributing motives. The amended question may be answered.

Whether it has got a deleterious effect upon those people of the country here who would like to appear and do not have that as their mother tongue?

**The Minister of Defence Organisation (Shri Tyagi):** It is for the hon. Minister to reply.

**Shri K. D. Malaviya:** I have already stated that any premature step in this direction can be looked upon as an indiscriminate step against those whose mother tongue is not Hindi, but I do not accept the insinuation of Mr. Chacko.

**Shri N. Sreekantan Nair:** Will Government give an assurance that federal officers who do not pass a test in the local languages will not be appointed to these regions?

**Mr. Deputy-Speaker:** We are going from one thing to another. Hon. Members ought not to ask for assurances on the floor of this House.

**Shri T. N. Singh:** Is it true that in the ICS examination of the old days, Hindi was one of the compulsory subjects?

**Shri K. D. Malaviya:** It was not a compulsory subject but knowledge of Hindi was put as one of the qualifying tests.

**श्री एम० एल० द्विवेदी :** मेरे प्रश्न के उत्तर में जो जवाब मंत्री महोदय ने दिया है, उस सम्बन्ध में क्या मैं पूछ सकता हूँ कि अब तक जो काम किये गये हैं या किये जाने वाले हैं उन में से कौन कौन से उपाय ऐसे हैं जिन से सरकारी कर्मचारियों को हिन्दी सिखाने का प्रबन्ध किया जा रहा है ?

**श्री के० डी० मालवीय:** सेन्ट्रल सर्विसेज के कर्मचारियों को हिन्दी सिखाने के उपाय बड़ी तीव्रता से किये जा रहे हैं और प्राशा है कि इतने वर्षों के अन्दर हजारों की संख्या में सरकारी कर्मचारियों को हिन्दी सिखा दी जायेगी। उन के लिये क्लासेज खोले गये हैं और ग्रामतीर पर क्वालिफाइंग टेस्ट्स भी कहीं २ होते हैं जिन के जरिये इस बात की कोशिश की जाती है कि जो नये लोग भरती किये जायें उन में कम से कम इतनी योग्यता

तो हो कि वह हिन्दी की मामूली बातों को समझ सकें।

**Dr. Suresh Chandra:** Is it a fact that Ministers in the Centre and in the States have expressed divergent views on the introduction of Hindi?

**Shri K. D. Malaviya:** We hold a common view on this matter.

**Shri Achuthan:** Am I to understand that for people appearing for IAS and IPS examination, an elementary or advance knowledge of Hindi is necessary?

**Shri K. D. Malaviya:** Hindi is one of the subjects in the syllabus where it is seen that they get qualifying knowledge i.e. that they get such knowledge which makes them fit for understanding easy and simple Hindi.

**सरदार ए० एस० सहगल :** क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि इस तरह के कितने क्लासेज चल रहे हैं ?

**Mr. Deputy-Speaker:** We are going from one thing to another.

**Sardar A. S. Saigal:** He answered it, Sir.

**Mr. Deputy-Speaker:** If a Minister wants to satisfy an hon. Member, if he is not satisfied, by giving some more information, that ought not to be made the basis for going away from the main point.

**Shri M. L. Dwivedi:** Supplementaries are asked for this purpose only.

**Mr. Deputy-Speaker:** Not hidden in the hands and sprung at the Ministers.

**Shri V. P. Nayar:** In view of the fact that Hindi is to be a compulsory subject for Union Public Service Commission's Examinations and its consequent possible discrimination, may I know whether Government will take any steps to value papers in the case of persons who appear from non-Hindi speaking areas with some sort of leniency?

**Mr. Deputy-Speaker:** This is a suggestion for action.

**Shri K. D. Malaviya:** Hindi is not a compulsory subject for the combined tests; no question of leniency arises therefore.

**Mr. Deputy-Speaker:** Next question.

**Shri S. V. Ramaswamy:** What is the proportion of marks?

**Mr. Deputy-Speaker:** I have gone over to the other question.

#### OPIUM SMUGGLING

\*1156. **Dr. Ram Subhag Singh:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that opium-smuggling has enormously increased during the recent months;

(b) the total quantity of contraband opium seized by Customs officials during the latter half of the year 1952-53; and

(c) whether any action has been taken by Government to prevent opium-smuggling?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) No, Sir. It is not a fact that opium smuggling has increased; on the other hand it is on the decline.

(b) The quantity of contraband opium seized during the latter half of the year 1952-53, that is, from October, 1952 to date, by the Customs authorities who are concerned only with smuggling from and to foreign destinations, is 6 maunds 7 seers 39 tolas.

(c) Inter-State smuggling is a matter for the State Excise authorities. Customs Officers at ports are always vigilant to intercept illegal exports. The following measures have been taken to prevent smuggling:

(i) Information in regard to international smuggling of opium is collected by the Narcotics Intelligence Bureau of the Office of the Narcotics Commissioners through its own agents, and placed at the disposal of the various Collectors of Customs for taking effective action.

(ii) Direct mutual exchange of information regarding such smuggling activities between Customs authorities in India and corresponding authorities in foreign countries has been permitted to enable prompt measures being taken to prevent smuggling.

(iii) Special intelligence sections exist in Custom Houses for dealing with offences relating to dangerous drugs.

(iv) Information is collected of all attempts at smuggling. A close study is continuously made of the *modus operandi* of the various

attempts to smuggle opium, so as to devise measures to counteract the activities of smugglers. Rewards are paid to those giving reliable information leading to seizures of opium.

**Dr. Ram Subhag Singh:** May I know the foreign destinations which the hon. Minister referred to?

**Shri A. C. Guha:** Opium is rather smuggled out of India more than it is smuggled inside India. The sources or the destinations are neighbouring countries like Iran, Turkey, and on this side, Burma, Indo-China and also Pakistan.

**Dr. Ram Subhag Singh:** How many persons have been detected for this smuggling?

**Shri A. C. Guha:** I have given the number of cases detected, the number of persons must have been more or less the same.

**Shri Kasliwal:** May I know whether one of the specialised agencies of the UNO has recommended the complete banning of opium cultivation?

**Shri A. C. Guha:** I would like to have notice.

**Shri Namadas:** May I know whether there is any separate department to deal with the smuggling of opium besides the customs officials?

**Shri A. C. Guha:** I think so. I have already referred to the special intelligence sections in the Customs houses.

**Shri T. N. Singh:** The figures of smuggling relate only to the sea customs or do they relate to Nepal?

**Shri A. C. Guha:** Inter-State smuggling is not included here. Only smuggling from or to outside India.

**Shri T. N. Singh:** Nepal is a foreign country.

**Shri A. C. Guha:** Inland smuggling is included in this but not inter-State.

**Shri Punnoose:** It is said that some of the officers have the advantage of studying the *modus operandi*. I want to know whether those officers practise smuggling in an expert way?

**Shri A. C. Guha:** I have no information.

#### CENTRAL DRUG RESEARCH INSTITUTE

\*1158. **Shrimati Renu Chakravarty:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state what are the important